S. No. 1

Supplementary list

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 105/2004

Ghulam Nabi Shaida

.....Petitioner(s)

Through: Mr. Mian Tufail, Advocate

Vs.

State of J&K and Others

..... Respondent(s)

Through: None

CORAM:

HON'BLE MR. JUSTICE DHIRAJ SINGH THAKUR, JUDGE

ORDER 09.06.2020

Adjourned at request.

List again on 13th July, 2020.

(DHIRAJ SINGH THAKUR) JUDGE

SRINAGAR 09.06.2020 "Muzammil. Q" S. No. 2
Suppl. list

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 615/2000

Ms. Fashion Exports

.....Petitioner(s)

Through: None

Vs.

Union of India and Others

..... Respondent(s)

Through: Mr. T. M. Shamsi, ASGI

CORAM:

HON'BLE MR. JUSTICE DHIRAJ SINGH THAKUR, JUDGE

ORDER 09.06.2020

Await appearance of counsel for the petitioner.

List again on 13th July, 2020.

(DHIRAJ SINGH THAKUR) JUDGE

SRINAGAR 09.06.2020 "Muzammil. Q" S. No. 3
Suppl. list

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 87/2005

Mubeena Bano

.....Petitioner(s)

Through: Mr. T. H. Khawaja, Advocate

(Through video call from his residence)

Vs.

Deputy Commissioner Pulwama

..... Respondent(s)

Through: None.

CORAM:

HON'BLE MR. JUSTICE DHIRAJ SINGH THAKUR, JUDGE

ORDER 09.06.2020

Adjourned at the request of the learned counsel for the petitioner.

List on 13th July, 2020. GH

(DHIRAJ SINGH THAKUR) JUDGE

SRINAGAR 09.06.2020 "Muzammil. Q" S. No. 1
Suppl. list

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Through sides conference)

(Through video conference)

CM No. 1939/2020 in LPA No. 65/2020 Caveat No. 563/2020

Showkat Ahmad Bhat

....Petitioner(s)

Through: Mr. M. Y. Bhat, Advocate

Vs.

UT of J&K and Others

..... Respondent(s)

Through: Mr. Shah Aamir, AAG with

Ms. Sharaf Wani, Assistant counsel

CORAM:

HON'BLE MR. JUSTICE DHIRAJ SINGH THAKUR, JUDGE HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

 $\frac{ORDER}{09.06.2020}$

Mr. Bhat, counsel for the appellant, who was arguing the case through video call from his residence but due to poor signal could not argue properly. He requested for listing the case tomorrow so that he could assist the court in person properly.

List tomorrow, i.e., 10th June, 2020.

(SANJAY DHAR) JUDGE (DHIRAJ SINGH THAKUR) JUDGE

SRINAGAR 09.06.2020

"Muzammil. Q"

S. No. 2

Suppl. list

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

CM No. 1941/2020 in LPA No. 66/2020 Caveat No. 577/2020

Sabina Syed

....Petitioner(s)

Through: Mr. M. Y. Bhat, Advocate

Vs.

UT of J&K and Another

..... Respondent(s)

Through: Mr. Shah Aamir, AAG with

Ms. Sharaf Wani, Assistant Counsel

CORAM:

HON'BLE MR. JUSTICE DHIRAJ SINGH THAKUR, JUDGE HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

ORDER 09.06.2020

Mr. Bhat, counsel for the appellant, who was arguing the case through video call from his residence but due to poor signal could not argue properly. He requested for listing the case tomorrow so that he could assist the court in person properly.

List tomorrow, i.e., 10th June, 2020.

(SANJAY DHAR) JUDGE (DHIRAJ SINGH THAKUR) JUDGE

SRINAGAR 09.06.2020

"Muzammil. Q"

S. No. 3

Suppl. list

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

CM No. 1943/2020 in LPA No. 67/2020 Caveat No. 576/2020

Shafket Rasool Wani

.....Petitioner(s)

Through: Mr. M. Y. Bhat, Advocate

Vs.

UT of J&K and Others

..... Respondent(s)

Through: Mr. Shah Aamir, AAG with

Ms. Sharaf Wani, Assistant counsel

CORAM:

HON'BLE MR. JUSTICE DHIRAJ SINGH THAKUR, JUDGE HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

ORDER 09.06.2020

Mr. Bhat, counsel for the appellant, who was arguing the case through video call from his residence but due to poor signal could not argue properly. He requested for listing the case tomorrow so that he could assist the court in person properly.

List tomorrow, i.e., 10th June, 2020.

(SANJAY DHAR) JUDGE (DHIRAJ SINGH THAKUR) JUDGE

SRINAGAR 09.06.2020

"Muzammil. Q"